## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

Dated Shillong, the 05th December 2019

In partial modification of the Constitution of Benches as ordered on 15.11.2019, Hon'ble the Chief Justice is pleased to constitute DIVISION BENCH for Saturday, 14<sup>th</sup> December 2019 as under.

DIVISION BENCH						
SI. NO	NAME OF HON'BLE	JURISDICTION	TIME			
	JUDGES					
1.	Hon'ble the Chief Justice	Save and except for disabled	From			
	and Hon'ble Mr. Justice W.	matters, all Motion, Admission,	10:30 AM			
	Diengdoh	Order and Hearing of the matters				
	[COURT ROOM NO. 1]	cognizable by a Division Bench.				

The constitution of SINGLE BENCHES for Friday 13<sup>th</sup> December 2019 and Saturday, 14<sup>th</sup> December 2019 is further constituted as under:

SINGLE BENCHES							
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME				
1.	Hon'ble the Chief Justice [COURT ROOM NO. 1]	<ol> <li>All Motion of the matters cognizable by a Single Bench.</li> <li>Admission, Orders and Hearing of:         <ol> <li>Petitions filed under Arbitration &amp; Conciliation Act, 1996;</li> <li>Civil Contempt Cases;</li> <li>Company Petitions; and iv. Civil Writ Petitions upto the year 2018 (except for partheard matters of Court No. 2).</li> </ol> </li> <li>All Single Judge matters which are not specified before the other Single Judges.</li> </ol>	Second half from 02:00 PM or immediately after the Division Bench is over.				
2.	Hon'ble Mr. Justice W. Diengdoh [COURT ROOM NO. 3]	Save and except for disabled matters, Admission, Orders and Hearing of:  i. Civil Revision Petitions;  ii. First Appeals;  iii. Second Appeals;  iv. Review Petitions;  v. Transfer Petitions;	Second half from 02:00 PM or immediately after the Division				

All.

	vi.	Bail Applications;	Bench is
	vii.	Criminal Petitions;	over.
*	viii.	Criminal Revision Petitions;	0.70
	ix.	Criminal Appeals;	
	X.	Criminal Misc. Cases;	
	xi.	MACT Appeals and	
	xii.	Civil Writ Petitions cognizable by Single Judge	
		from the year 2019 (except	
		for part-heard matters of	
		Court No. 2).	

All concerned to note that the **DIVISION BENCH** comprising **Hon'ble the Chief Justice** and **Hon'ble Mr. Justice H.S. Thangkhiew** for **Friday**, 13<sup>th</sup> **December 2019** shall sit as per usual roster.

By order,

Memo No. HCM.III/166/2019-Judl./ 12-A

JOINT REGISTRAR (JUDL.)
Dated Shillong, the 05th December 2019

Copy for information to: -

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
- 4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
- 5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
- 7. The President/ Secretary, High Court Bar Association, Shillong.
- 8. All Court Masters concerned for information.
- 9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 10. Notice Board.
- 11. Office File.

JOINT REGISTRAR (JUDL.)

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